

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1155 OF 2006

DEVENDRA KUMAR

Appellant (s)

VERSUS

STATE OF UTTARANCHAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 15/11/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Mrs. Nanita Sharma, Adv.

For Respondent(s)

Mr. S.S. Shamsbery, Adv.
Mr. Jatinder Kumar Bhatia, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

As prayed by the counsel for the respondent, put
up after one week.

(N.S.K. Kamesh)
Court Master

(Sneh Bala Mehra)
Court Master